

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO.4755**  
ANSWERED ON 20.03.2026

**SAFETY CONCERNS IN SHIP-BREAKING YARDS**

4755. SHRI KARTI P CHIDAMBARAM:  
SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

**पत्तन,पोत परिवहन और जलमार्ग मंत्री**

- (a) the total number of authorised ship recycling yards in the country, and the number of such yards that have been issued Statements of Compliance under the Hong Kong International Convention (HKC) for Ships recycling, State-wise;
- (b) the number of deaths, injuries, and occupational diseases reported among workers employed in ship recycling facilities during the last five years, State/UT-wise, year-wise and yard-wise;
- (c) whether compensation, insurance claims/ex gratia payments have been provided to affected workers or families of deceased workers and if so, the details thereof, including the amount provided and the number of beneficiaries;
- (d) whether the Government maintains a database of occupational health and safety incidents in ship recycling facilities and if so, details thereof; and
- (e) the details of inspections conducted in ship recycling yards including the number of violations detected and action taken against non-compliant facilities during the last five years?

**ANSWER**

MINISTER OF PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)

- (a) At present 115 ship recycling plots out of 150 plots at Alang-Sosiya Ship Recycling Yard (ASSRY) in Gujarat have been issued Statements of Compliance (SoC) under Hong Kong International Convention (HKC) for safe and environmentally sound recycling of ships.

Additionally, the ship-recycling facilities exist at one location each in Shyam Prasad Mukherjee West Bengal and Kerela. The affiliation for the Statements of Compliance (SoC) under Hong Kong International Convention (HKC) for the ship recycling facility in Kerela is under process.

(b) A comprehensive regulatory and compliance framework has been put in place at the Alang-Sosiya Ship Recycling Yard (ASSRY), Gujarat, which is the largest ship recycling yard in India where 98 percent of ship recycling is being carried out. The year-wise data pertaining to the Alang-Sosiyaship recycling yard, Gujarat is as below:

Year	Injury	Death	Occupational Disease
2021-22	11	3	NIL
2022-23	17	6	
2023-24	12	1	
2024-25	7	1	
2025-26 (till February, 2026)	5	2	

In case of Ship recycling yards in West Bengal and Kerala, no cases are reported.

(c) and (d) In fatal cases, compensation of ₹ 5 lakh along with ₹ 25,000 as ex-gratia is paid to the family of deceased worker by the plot holder. Additionally, year 2025 onwards, compensation of ₹ 5 lakh is also provided from the Ferrous Scrap Development Fund (FSDF) through Ship Breaking Scrap Committee (SBSC). A total compensation of ₹ 78.25 lakh has been provided to the families of deceased workers, in 13 death cases mentioned above.

The plot holder is required to report any such occupational health and safety incident to the competent authority i.e. the respective State Maritime Board / the department concerned of the State Government.

(e) Regular inspections of ship recycling plots at ASSRY, Gujarat are carried out by Gujarat Maritime Board (GMB) along with other authorities such as Gujarat Pollution Control Board (GPCB) and Directorate of industrial Safety and Health (DISH) to ensure compliance with the Recycling of Ships Act, 2019, the Recycling of Ships Rules, 2021 and other applicable regulations. Instances of non-compliance, if any, are addressed through issuance of directions for rectification, warnings and other enforcement actions, and compliance is ensured through follow-up inspections. Similarly, in case of other facilities in Kerala and West Bengal, no violations are reported by the inspecting agencies / Government departments.

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